

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.04/ND/2015
RT CP No.195/Chd/Hry/2017**

**Under Sections 397, 398 of the
Companies Act, 1956.**

In the matter of:

Smt.Mumuko Saxena & Ors.

....Petitioners.

Versus.

M/s EFN Global Impex Pvt Ltd. & Ors.

....Respondents.

Present: Mr.Rakesh Kumar, Advocate for petitioner.
Mr.G.S.Sullar, Advocate for respondents.

Learned counsel for both the parties have requested for adjournment. List the matter for arguments on 04.05.2018. The application dated 18.08.2015 be also argued on that date.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)
Sd/-
(Pradeep R.Sethi)
Member (Technical)

March 07, 2018.
Ashwani